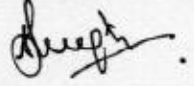


ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2021

NAME OF THE COMPANY: Storm Export Pvt Ltd V/s RS Infrawell India Pvt Ltd & Anr

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Mr. Aishwarya Pratap Singh Adv		Op. G.	
2.				

CP NO.(IB)33/ALD/2020

Sh. Aishwarya Pratap Singh, Advocate for the petitioner is present.

Perusal of the earlier order of this Court dated 22.02.2021, shows that pursuant to the notices issued to the respondent, the Affidavit of Service has been filed and notice is deemed sufficient, however none has put in appearance on behalf of the respondent till date.

Put up in the week commencing 29.04.2021, before the Regular Court by which time respondent may put in appearance and file their reply, if they desire to do so, failing which, appropriate order shall be passed.

Dated : 23.03.2021


JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Md. Zaid
(Stenographer)